

Annexure – 5

Name of the corporate debtor: Gigeo Construction Company Private Limited

Date of commencement of CIRP: 04th June, 2024

List of creditors as on: 23rd October, 2024

Other creditors, if any, (other than financial creditors and operational creditors)

(Amount in ₹)

Sl No.	Name of Creditor	Details of Claim received		Details of Claim Admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Subhash G. Buty (HUF)	29-07-2024	1,38,72,26,288.00	-	Other Creditor	-	-	No	-	-	-	-	1,38,72,26,288	The claim submitted by the landowner cannot be classified as a financial debt as there was no disbursement of money against the time value of money. Further, there is no appropriate document provided by the landowner for the steps taken by him for recovery of the amount due from the Corporate Debtor. Hence, the claim submitted by him is kept under verification for want of further documents.
2	Subhash G. Buty (HUF)	29-07-2024	55,21,06,000	-	Other Creditor	-	-	No	-	-	-	55,21,06,000	-	The allotment of units under the Development Agreement provided as supporting document does not make the transaction of allotment a Financial Debt within the meaning of Section 5(8)(f) of the code. (ref: Namdeo Ramchandra Patil and Ors vs. Vishal Ghisulal (Company Appeal (AT) No. 821 and 940 of 2021)). Further, the claimant has submitted a calculation of his claim, from which the unit sold cannot be substantiated and the amount derived by the claimant is on the basis of the ready reckoner rate cannot be considered and is being duly rejected.
3	Ajay Shripal Jain	03-07-2024	3,50,000	1,99,990	Other Creditor	-	-	No	-	-	-	1,50,010	-	The amount was for purchase of shop. no. CT-07. The amount of Rs. 1,99,990/- paid to Gigeo as per the books of accounts is accepted.
4	Hargovind Purushottam Murarka	19-07-2024	28,35,000	15,59,250	Other Creditor	-	-	No	-	-	-	12,75,750	-	The amount was for purchase of shop. no. LG-32. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 15,59,250/- paid to Gigeo as per the books of accounts is accepted.
5	Dilip Jaisuklal Doshi	29-07-2024	75,00,000	-	Other Creditor	-	-	No	-	-	-	-	75,00,000	The amount was for purchase of shop. no. HF-107. The payment is made to GIGEO. The RP has sought further clarification on the claim and the same is yet to be received.
6	Rahul Ukey	02-07-2024	17,40,000	9,80,500	Other Creditor	-	-	No	-	-	-	7,59,500	-	The amount was for purchase of shop. no. SS-11. However no sale deed or agreement to sale was entered. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 9,80,500/- paid to Gigeo as per the books of accounts is accepted.

7	Narendra K Katyani	02-07-2024	1,35,450	74,525	Other Creditor	-	-	No	-	-	-	60,925	-	The amount was for purchase of shop. no. LG 173. However no sale deed or agreement to sale was entered. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 74,525/- paid to Gigeo as per the books of accounts is accepted.
8	Pawan Ghansani	06-07-2024	2,40,000	1,77,000	Other Creditor	-	-	No	-	-	-	63,000	-	The amount was for purchase of shop. no. LG 166. However no sale deed or agreement to sale was entered. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 1,77,000/- paid to Gigeo as per the books of accounts is accepted.
9	Vinodkumar Vishnani & Pooja Vinodkumar Vishnani	02-07-2024	3,92,761	2,43,801	Other Creditor	-	-	No	-	-	-	1,48,960	-	The amount was for purchase of shop. no. LG 172. However no sale deed or agreement to sale was entered. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 2,43,801/- paid to Gigeo as per the books of accounts is accepted.
10	Bharat Keswani	08-07-2024	1,31,443	72,294	Other Creditor	-	-	No	-	-	-	59,149	-	The amount was for purchase of shop. no. LG 151. However no sale deed or agreement to sale was entered. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 72,294/- paid to Gigeo as per the books of accounts is accepted.
11	Hitesh R. Keswani	29-07-2024	1,41,554	77,854	Other Creditor	-	-	No	-	-	-	63,700	-	The amount was for purchase of shop. no. LG 152. However no sale deed or agreement to sale was entered. The payment is made to both GIGEO and Subhash Buty HUF and the amount of Rs. 77,854/- paid to Gigeo as per the books of accounts is accepted.
			1,95,27,98,496	33,85,214	-	-	-	-	-	-	-	55,46,86,994	1,39,47,26,288	